

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

STARRED QUESTION NO:265  
ANSWERED ON:09.03.2006  
DEVELOPMENT OF FILM INDUSTRY  
Vallabbhaneni Shri Balashowry

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether a sub-committee of the State Information Ministers' Conference was set up to suggest a policy framework for the development of the Film Industry.
- (b) if so, the details of the recommendations made by the said sub committee; and
- (c) the action taken/being taken by the Government to implement the recommendations?

**Answer**

THE MINISTER OF INFORMATION & BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R.DASMUNSI)

(a) to (c): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF THE LOK SABHA STARRED QUESTION No.265 FOR ANSWER ON 9.3.2006.

In the 24th Conference of States and Union Territory Ministers of Information and Cinematography (SIMCON) held at New Delhi on 21.1.2001, such a Committee was set up for the Development of Entertainment Sector, including films, under the chairpersonship of the Union Minister for Information and Broadcasting, and comprising State Ministers of Information and Public Relations from 9 States. The Committee was set up inter alia to suggest a policy framework for the film industry. The Committee has held three meetings so far. One of the significant recommendations made by the Committee was to suggest the lowering of ceiling rates of entertainment tax, initially in 2001 to 60% and thereafter in 2003 to at least 45%. The Committee also suggested measures to counter piracy and facilitate foreign film shooting in the country. Since the subject 'cinema' except 'Sanctioning of Cinematograph Film for Exhibition' is a State subject, the recommendations of this Committee have been conveyed to all the State Governments.